RC/ARC No.99/2018 Rakesh Kumar Sharma Vs. Roshan Lai Jain

(Through V/C Cisco-Webex)

07.07.2020

At 12:50 PM to 01:00 PM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Nitin Gupta, Ld. Counsel for the petitioner.

None for the respondent.

Part arguments on the leave to defend application heard.

The parties are at liberty to file submissions on the E-mail of the Court within 10 days.

Be listed for orders on 18.07.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure. \iint

(RAJINDER KUMAR) SCJ-cum-RC (West), THC

Delhi: 07.07.2020

RC/ARC No.48/2019 Dimple Oberoi Vahali Vs. K. L. Arora

(Through V/C Cisco-Webex)

07.07.2020

At 11:00 AM to 11:09 AM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the petitioner.

Sh. P.K. Chaudhary, Ld. Counsel for the applicants and also for the respondent.

It is submitted by the Ld. Counsel that matter is pending before Mediation Centre and likely to be settled there.

Be put up for settlement, if any on **31.08.2020.** A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

CS No.7570/2016 Ramji Lal Vs. Suleman

(Through V/C Cisco-Webex)

07.07.2020

At 11:15 AM to 11:30 AM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

SH. S. S. Mahaur, Ld. Counsel for the plaintiff.

None for the defendant.

Remaining arguments heard.

Be put up for orders on 16.07.2020. The defendant is all liberty to file submissions within 5 days on the E-mail of the Court. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

RC/ARC No.153/2017 Kumud Sethi & Ors. Vs. Raj Kumari Babbar

(Through V/C Cisco-Webex)

07.07.2020

At 12:00 Noon to 12:39 PM

Present:

Sh. Arldaman Singh Cheema, Ld. Trainec Judge.

Sh. Neeraj Yadav. Ld. Counsel for the petitioner.

Sh. Vibhor Garg, Ld. Counsel for the respondents no.1 and 3.

Sh. Rajesh Baweja, Ld. Counsel for remaining respondents.

Part arguments on leave to defend application heard.

Be listed for remaining arguments on 24.07.2020 at 11:30

AM. Link be sent in advance to the parties / counsels concerned.

A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

RC/ARC No.49/2019 Dimple Oberoi Vahali Vs. Raj Dulari Passi

(Through V/C Cisco-Webex)

07.07.2020

At 11:00 AM to 11:09 AM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the petitioner.

Sh. P.K. Chaudhary, Ld. Counsel for the applicants and also for the respondent.

It is submitted by the Ld. Counsel that matter is pending before Mediation Centre and likely to be settled there.

Be put up for settlement, if any on 31.08.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDER KUMAR) SCJ-cum-RC (West), THC

Delhi: 07.07.2020

CS No.8443/2016 Nand Kishore Vs. Heera Lal & Anr.

(Through V/C Cisco-Webex)

07.07.2020

At 11:30 AM to 11:52 AM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. M.K. Sharma, Ld. Counsel for the plaintiff.

None for the defendant no.1.

None for the defendant no.2.

F.A heard partly.

Be listed for remaining F.A on 30.07.2020 at 11:30 AM.

Link be sent in advance to the parties / counsels concerned. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDÉR KUMAR) SCJ-cum-RC (West), THC

Delhi: 07.07.2020

RCA No.354/2016 Monto Chadha Vs. Manoj Kumar Bhatnagar

(Through V/C Cisco-Webex)

07.07.2020

At 12:40 PM to 12:45 PM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the Appellant.

Sh. Sohan Lal, Ld. Counsel for the respondent.

It is reported by the Reader of the court that as per telephonic conversation. Ld. Counsel for the Appellant is stuck in Himachal Pradesh and seeks time to argue in this Appeal. L same is not opposed.

Last opportunity is granted.

AM. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.